NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/673/(IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: CONSOLIDATED INTERIORS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

12. ADITI ASBOK

CONSOCET INDIAN.

FINANCIAL CEDITOR

ORDER

Counsel for the Applicant present and filed an application under section 7 of the IBC, 2016. Counsel for the Applicant has also submitted that notice has been sent as per the relevant rules to the Corporate Debtor which has been served. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file counter. Counsel for the Corporate Debtor is directed to file reply within seven days by providing copy to the Counsel for the Applicant. Matter is posted for arguments. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk